रखा जाता है। [देखिये परिशिष्ट ४७, अनुपन्न संख्या ४]

•NTHE MINISTER OF INTERNATIONAL TRADE (SHRI MANUBHAI SHAH): A statement i_s laid on the Table of the Sabha. [See Appendix XLV1I, Annexure No. 4].

HIRING DEPOTS OF NAHAN FOUNDRY

- •166. Shhi SHIVA NAND RAMAUL: Will the Minister of INDUSTRY be pleased to state:
- (a) whether the hiring depots of the Nahan Foundry have been reopened for hiring out cane-erushers; and
- (b) if so, what measures have been taken to make the depots economic units?

 THE MINISTER or INDUSTRY (SHRI N. KANUNGO): (a) and (b)

 The information is being collected and will be placed on the Table of the House.

GLASS FACTORY AT HYDERABAD

- ♦167. SHRI P. K. KUMARAN: Will the Minister of INBUSTRY be pleased to state:
- (a) the progress so far made in the setting up of the glass factory at Hyderabad with Hungarian collaboration;
- (b) what is the estimated cost of the factory; and
- (c) what is the amount of foreign exchange involved?

THE MINISTER OP INDUSTRY (SHRI N. KANUNGO): (a) to (c) Land for the setting up of a composite glass factory at Hyderabad is reported as being acquired. The estimated cost of the project, according to the information now available, is expected to be about Rs. 200 lakhs, out of which the element of foreign exchange involved in the scheme would

f[] English translation.

be about Rs. 164 lakhs. The proposed terms of collaboration agreement with Hungarian party, that have been submitted by the glass factory, are under examination.

DISPERSAL OF TEXTILE INDUSTRY

- •168. SHRI SITARAM JAIPURIA: Will the Minister of INDUSTRY be pleased to state;
- (a) whether Government have formulated any scheme for a wide di»-persal of textile industry in the country;
- (b) if so, the details of the scheme? and

(c) whether industrialists and the various Chambers of Commerce have been consulted in this matter?

THB MINISTER OF INDUSTRY (SHRI N. KANUNGO): (a) and (b) No scheme for the dispersal of the textile industry has Been formulated; but in licensing textile mills during the Third Plan period, the State Government's suggestions for the location of the units have been adopted.

(c) No, Sir.

स्वर्ण नियंत्रण घादेश के धवीन सोने का जन्त किया बाना

्रियी विमलकुयार मग्नालालजी *१६६∙ < चौरड़ियाः ्रियी गिरराज किझोर कपूरः

क्या **वित्त** मन्त्री यह बताने की कृपा करेंगे कि :

(क) स्वणं नियन्त्रण आदेश में पुराने गहनों से नये गहने बनाने की अनुजा देने वाले संशोधन के पश्चात् मंदसौर तथा जबल-पुर जिलों के किन किन लोगों का कितना कितना सोना जब्त किया गया;

- (ख) उपरोक्त भाग (क) में उल्लि-खित व्यक्तियों में से कितनों को, उनका सोना जब्त किये जाने से पूर्व, एक्साईज कलैक्टर ने श्रपनी सफाई पेश करने का श्रवसर दिया ;
- (ग) कितने मामलों में अन्तिम आदेश दे दिये गये हैं ;
- (घ) कितने मामले अभी तक विचारा-धीन हैं ; श्रौर
- (इ) कितने मामलों में एक्साईज इन्सपेक्टर ने सोना जब्त करने की कार्यवाही तो की परन्तुबाद में १ अप्रैल, १६६४ तक कुछ नहीं किया?
 - t [SEIZURE OF GOLD UMBER GOLD CONTROL ORDER

/SHRI V. M. CHORDIA: '\SHRI G. K. KAPOOR:

Will the Minister of FINANCE be pleased to

- (a) the quantity of gold seized in the districts of Mandsaur and Jabal-pur after the amendment in the Gold Control Order which permitted the making of new ornaments out of the old one_s and the number of persons from whom gold was seized;
- (b) how many of the persons referred to in part (a) above were given an opportunity to explain their position before their gold was seized by the Excise Collector;
- (c) the number of cases in which the final orders have been passed;
- (d) the number of cases that are still pending; and
- (e) the number of cases in whiofe the Excise Inspector took action for seizure of gold but later on did noth ing upto 1st April, 1964?]

वित्त मंत्रालय में पमंत्री (भीमती तारकेश्वरी सिनहा):(क) से (ङ) सूचना इकट्ठी की जा रही है ग्रीर उसे, जितनी जल्दी हो सबेगा, सभा की मेज पर रख दिया जायगा ।

t[THK DEPUTY MINISTER m Tin MINISTRY OF FINANCE (SHRTMATX TARKESHWARI SINHA): (a) to (e) The information is being collected and will be laid on the Table of the House a* early as possible.]

STUDENTS FROM LACCADIVES

- •170. SHRI A. D. MANI: Will th« Minister of HEALTH be pleased to state;
- (a) whether some candidates have been sent from the Laccadives to the Alleppey Medical College for pursuing their education;
- (b) if so, what is the nature of the Government's assistance which i» being given to these students?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) Yes, Sir. Five students were nominated by the Government of India against reserved seats.

(b) The Administration of the Union Territory of Laccadives pays all the fees chargeable from these students by the college authorities and also gives a scholarship at the rate of Rs. 70 p.m. and an annual lump-sum grant of Rs. 125 each, besides facilities of free transport to and from the mainland once a year.

ईसाई तथा हिन्दू शरणाबियों का पूर्वी पाकिस्तान से प्रवजन

*२१. श्री भगवत नारायण भागवः क्या पुनर्वास मन्त्री यह बताने की कृपा करेंगे **f**事: